

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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14.8.2012

CP No.32/2012 (OA No.262/2011)

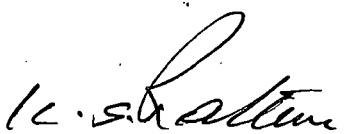
Mr. Ashish Sharma, counsel for the applicant  
Mr. Mukesh Agarwal, counsel for respondents

The learned counsel appearing for the respondents submits that the order passed by this Tribunal has been complied with vide order dated 8.8.2012, which statement has not been disputed by the learned counsel appearing for the applicant.

In view of above development this Contempt Petition does not survive and the same is accordingly dismissed. Notices issued to the respondents are discharged.

  
(Anil Kumar)  
Admv. Member

R/

  
(JUSTICE K.S.RATHORE)  
Judl. Member